

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 20582/2015
(Arising out of impugned final judgment and order dated 24/09/2014
in CWJC No. 7622/2009 in LPA No. 13/2011 passed by the High Court
of Judicature at Patna)

SUNIL KUMAR

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(With application for exemption from filing certified copy of the
impugned judgment and exemption from filing Official Translation
and prayer for interim relief and office report)

Date : 11/07/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Manu Shanker Mishra, A.O.R.
Mr. Nishant Kumar, Adv.

For Respondent(s) Mr. Advitiya Awasthi, Adv.
Mr. Gopal Singh, A.O.R.

UPON hearing counsel the Court made the following
O R D E R

Counsel for petitioner states that identical
matters are pending.

List along with SLP(C) No. 28306 of 2014.

[KALYANI GUPTA]
COURT MASTER

[RAJ RANI NEGI]
COURT MASTER